## TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION (i)]

## GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

## **CORRIGENDUM**

New Delhi, the 24<sup>th</sup> August, 2018

GSR.....(E). - In the notification of the Government of India in the Ministry of Finance (Department of Revenue) No. 40/2018-Customs (ADD), dated the 20<sup>th</sup> August, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide number G.S.R. 787(E), dated the 20<sup>th</sup> August, 2018, at page 2, in the line 14 for "2941 90 60, 2941 90 60" read "2941 90 60, 2941 90 90".

[F.No.354/59/2018 -TRU]

(Gunjan Kumar Verma) Under Secretary to the Government of India